

Madhya Pradesh	2.21
Maharashtra	4.38
Manipur	0.16
Meghalaya	0.20
Nagaland	—
Orissa	0.56
Punjab	5.95
Rajasthan	0.60
Sikkim	0.20
Tamil Nadu	10.54
Tripura	0.04
Uttar Pradesh	6.92
West Bengal	5.39
Andaman and Nicobar Islands	0.04
Arunachal Pradesh	—
Chandigarh	—
Dadra and Nagal Haveli	—
Delhi	6.64
Goa, Daman & Diu	0.20
Lakshadweep	—
Mizoram	0.04
Pondicherry	0.16

(c) Recruitment to the Military Nursing Service is open to eligible female candidates from all parts of the country. Selections to the Military Nursing Service are not made State-wise. To attract candidates from all regions of the country, advertisements are published in a large number of national and regional newspapers, both in English as well as in the regional languages.

Ganga Action Plan in West Bengal

*447. SHRI PRIYA RANJAN DAS MUNSI : Will the PRIME MINISTER be pleased to state :

(a) whether the Ganga Action Plan also includes plans for such areas in West Bengal which are directly discharging wastes in the river Ganga and contributing to the pollution load;

(b) if so, the details of such plans for areas located in West Bengal;

(c) the steps taken/proposed; and

(d) the progress in the matter ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) Yes, Sir.

(b) In the programme of works, Government of West Bengal have proposed schemes for 36 Class-I and Class-II towns at a national cost of Rs. 133.55 crores. The schemes listed are for improvement of existing sewers/drains, construction of interceptors and treatment plants, low cost sanitation schemes, river front development and anti-erosion schemes in selected locations.

(c) The Government of West Bengal have been asked to prepare and submit Project Reports for the schemes listed in the programme of works.

(d) Preliminary Feasibility Reports for schemes estimated to cost Rs. 39.33 crores have been submitted so far by the Government of West Bengal. The schemes proposed are river front development in 24 Class-I and Class-II towns under Calcutta Metropolitan District, low cost sanitation schemes for 4 Class-I and 12 Class-II towns and diversion and treatment plants for 5 towns. Detailed Project Reports for 7 schemes in 4 towns have been received, at an estimated cost of Rs. 6.61 crores. These schemes have been sanctioned at an estimated cost of Rs. 6.28 crores and an amount of Rs. 1 crore has been released to the Government of West Bengal for implementation of these schemes during the current financial year.

Agreement with Soviet Union for 'Elbrus' supercomputer

*448. SHRI B. V. DESAI : Will the PRIME MINISTER be pleased to state :

(a) whether India and the Soviet Union have signed a formal agreement for sale of supercomputer 'Elbrus';

(b) if so, whether the Soviet Union has agreed to sale the supercomputer to India for use in the field of atomic energy, defence and space unconditionally;

(c) if so, whether in addition to this the Soviet Union have agreed for supply of three large computers for the ONGC; and

(d) if so, the main features of the agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) While agreeing to deliver super-computers to India, USSR has not mentioned of any condition on their end usage.

(c) Yes, Sir.

(d) Main features of the contract for supply of three large Geophysical Computer Systems (GCS) to ONGC are as follows :

- (i) total system cost is Rs. 13.46 crores which Rs. 10.48 crores would be in Indian Rupees and balance in hard currency for purchase of peripherals.
- (ii) the delivery of GCS will be effected within six months from the date of signing of the contract.
- (iii) delivery of 2nd and 3rd GCS will be during one month after signing of the acceptance report of the first and second GCS respectively.
- (iv) Warranty service obligation of GCS are for a period of 12 months from the date of acceptance but not more than 22 months from the date of delivery to the International Airport.
- (v) ONGC specialists would be trained on GCS hardware and application of software.

Plantation in Andaman and Nicobar Islands

4477. SHRI SODE RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether some foreign/Indian companies including foreign subsidiaries are

seeking entry into plantation in Andaman and Nicobar Islands;

(b) whether such plantation is likely to cause ecological imbalance; and

(c) if so, steps Government propose to take to safeguard the interest of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Some companies have applied for allotment of land to raise Red Oil Palm plantations in Andaman and Nicobar Islands.

(b) The effect of such plantations on the ecology of the Islands is being studied.

(c) All steps are being taken to safeguard the interest of the country and these will take ecological aspects also into account.

Shifting of external Affairs Ministry from South Block

4478. SHRI DINESH SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a proposal to shift the Ministry of External Affairs from South Block;

(b) if so, the reasons thereof; and

(c) the proposed new location of the Ministry of External Affairs ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) The Ministry is proposing to shift some of its offices from South Block and other buildings.

(b) Acute shortage of office accommodation.

(c) The main Ministry will remain in South Block but a substantial part will move into new premises.

Nuclear War

4479. SHRI LAKSHMAN MALLICK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :